

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.125/94.

Wednesday, this the 19th day of January, 1994.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

....

Babu V.U.,  
Extra Departmental Mail Carrier,  
Anandapuram/Nellai, Nellayi P.O.

....Applicant

By Advocate Shri OV Radhakrishnan.

Vs.

1. Sub Divisional Inspector of Post Offices,  
Chalakudy Sub Division, Chalakudy.

2. Employment Officer,  
Town Employment Exchange,  
Irinjalakuda.

....Respondents

By Shri George Joseph, Addl Central Govt Standing Counsel.

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks appropriate directions requiring first respondent to consider his candidature for the post of Extra Departmental Mail Carrier, Anandapuram/Nellayi. Applicant apprehends that his candidature may not be considered, as his name has not been sponsored by the Employment Exchange. In the light of earlier decisions of this Tribunal, such sponsorship cannot be insisted upon in the case of a person like applicant.

2. We direct the candidature of applicant to be considered along with that of other eligible candidates, in the light of orders governing the matter. Respondents will do so. Applicant will not be replaced with another provisional or temporary employee in the meanwhile.

3. Application is disposed of. No costs.

Dated the 19th January, 1994.

*P Venkatakrishnan*  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*Sankaranair*  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN